Name of the Corporate Debtor: TULIPS AMBBIENCE PRIVATE LIMITED; Date of Commencement of CIRP: 07-10-2021; List of Creditors as on: 02-11-2021; Name of IP: Mr. Arun Kishanlal Bagaria; Process Number: 1; Last 5 digitof registration number: 10836

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. No. | Category of | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexure |
|---------|--|----------------------------|-------------|----------------------------|-------------|--|-------------------|-----------------|--------------------|---------------------|
| | Creditor | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 55433113.85 | 1 | 46232736.18 | 89.86 | 0 | 0 | 9200377.67 | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 3 | 5219479 | 3 | 5219479 | 10.14 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | NA |
| | Total | | 60652592.85 | 4 | 51452215.18 | 100.00 | 0 | 0 | 9200377.67 | |